

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19557/2020

(Arising out of impugned final judgment and order dated 16-05-2019 in WC No. 3905/1987 16-05-2019 in WC No. 3156/1987 16-05-2019 in WC No. 3496/1988 16-05-2019 in WC No. 5151/2006 16-05-2019 in WC No. 69578/2005 passed by the High Court Of Judicature At Allahabad)

MEERUT DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

JASWANT SUGAR MILLS LIMITED & ORS. ETC. ETC. Respondent(s)
(FOR ADMISSION and I.R. and IA No.94142/2020-CONDONATION OF DELAY IN FILING and IA No.94145/2020-EXEMPTION FROM FILING O.T. and IA No.94140/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.94144/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 27742/2021 - EXEMPTION FROM FILING O.T. and IA No. 27741/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 12953/2021 (XI)

(FOR ADMISSION and I.R. and IA No.103215/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14713/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118289/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14716/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118316/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14698/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118164/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14788/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119230/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14771/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118944/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14874/2021 (XI)

(FOR ADMISSION and IA No.119792/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14940/2021 (XI)
(FOR ADMISSION and I.R. and IA No.120214/2021-EXEMPTION FROM FILING
O.T.)

Date : 11-12-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti U. Mishra, Adv
Mr. Rishabh Kumar Pandey, Adv

For Respondent(s) Ms. Pooja Dhar, AOR

Mr. Nikhil Chawla, Advocate
Mr. Amit Agrawal, AOR
Ms. Radhika Yadav, Advocate
Mr. Naman Khatwani, Advocate

Ms. Megha Karnwal, AOR

Mr. Dhiraj Kumar, Adv.
Ms. Geetanjali Mehlwal, Adv.
Mr. Abdul Gaffar, Adv.
Mr. Sahil Monga, Advocate
Mr. Abhinay, Advocate on Record
Mr. Utsav Trivedi, Advocate
Ms. Aishwarya Samal, Advocate

Mr. Adarsh Upadhyay, AOR
Mr. Abhishek Chaudhary, Adv.
Mr. Shashank Shukla, Adv.
Mr. Amol Chitravanshi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In terms of letter circulated by learned counsel for the State seeking adjournment for filing counter affidavit, list the matters on 17.01.2022.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
COURT MASTER